

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH

C.P. No. 179/2016

IN THE MATTER OF:

Dwight Gary Gibbs @ Dev Arata Dasa

.....Petitioner

v.

Gostha Bihari Gardens @ Resorts Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Sanjay Mishra & Mr. Geetesh Meena, Advocates

For the ROC Delhi : Mr. Manish Raj, Company Prosecutor  
/RD (NR) Delhi

ORDER

Part heard for 13.09.2017



(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT



(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

05.09.2017

Vineet